

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 3360  
ANSWERED ON 05-08-2022**

**ELIMINATION OF KALA-AZAR**

**3360: SHRI BHARTRUHARI MAHTAB**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has set any target for elimination of Kala-azar in the country;
- (b) if so, the details thereof along with the achievements made in this regard;
- (c) the number of cases of Kala-azar reported during each of the last three years and the current year, year-wise and State/UT-wise;
- (d) the details of necessary remedial steps taken in this regard during each of the last three years and the current year, State/UT-wise; and
- (e) the funds allocated and utilised for the same during each of the last three years and the current year, year-wise and State/UT-wise?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY  
WELFARE**

**(DR. BHARATI PRAVIN PAWAR)**

(a) & (b): As per World Health Organisation (WHO) Neglected Tropical Diseases (NTDs) Road map, the target set for Kala-azar (KA) elimination is 2030, however, the Government of India has set the elimination target of 2023. Out of 633 Kala-azar endemic blocks, 625 blocks (98.7%) have achieved the elimination target by 2021.

(c): Year-wise, State-wise Kala-azar cases reported in last three years and the current year are at **Annexure-1**.

(d): The following remedial steps have been taken for Kala-azar elimination in the last three years and the current year:

- i. National Center for Vector Borne Diseases Control (NCVBDC) provides Technical Guidelines for surveillance, case management, vector control measures, outbreak management etc. in States.
- ii. High priority districts, blocks and villages have been identified in all four Kala-azar endemic states, wherein intensified monitoring is done for 100% implementation of programme activities.
- iii. Assessment by independent subject matter experts of Kala-azar progress and challenges has been done in 2019 and 2021.
- iv. Union Minister for Health and Family Welfare has reviewed Vector Borne Diseases including Kala-azar situation and preparedness of 13 States/UTs on 8th July, 2022 with State Health Ministers.
- v. Construction of pucca houses in Kala-azar affected villages is done on priority under Pradhan Mantri Awas Yojana- Gramin (PMAY-G).
- vi. Under National Health Mission (NHM), budgetary support is provided to States for Kala-azar elimination i.e. operational cost for Indoor Residual Spray (IRS), drugs, diagnostics, insecticides, material and equipment etc. This also includes wage loss incentive to Post Kala-azar Dermal Leishmaniasis (PKDL) cases of Rs 4000/-, and incentive to ASHA worker for diagnosis and ensuring complete treatment of Rs 500/- per Kala-azar case. Provision of sub-national level disease elimination achievement/ sustenance awards (State/District/Block) has been made.
- vii. States of Bihar and Jharkhand have made provision for wage loss incentive to Kala-azar (KA) patients at the rate of Rs 6600/- per KA case.

(e): State-wise Central releases and expenditure under National Vector Borne Disease Control Programme (NVBDCP) for six vector borne diseases (including Kala-azar) under NHM during the last three years for four KA endemic States are given in **Annexure-2**. Allocation under NHM pools have been merged from the Financial Year 2022-23 and therefore, disease-wise release and expenditure is not indicated.

## Annexure-1

Year-wise, State-wise Kala-azar cases reported in last three years and the current year

State	2019	2020	2021	2022 (upto June)
Bihar	2537	1502	967	353
Jharkhand	544	431	279	98
West Bengal	87	60	59	14
Uttar Pradesh	97	55	51	13
Other states (Only sporadic)	4	4	1	1

## Annexure-2

State-wise Central releases and expenditure under National Vector Borne Disease Control Programme (NVBDCP) for six vector borne diseases (including Kala-azar) under National Health Mission (NHM) during the last three years for four KA endemic States

(Rs. In crores)

S.No.	State	2019-20		2020-21		2021-22	
		Central Release	Exp	Central Release	Exp	Central Release	Exp
1	Bihar	3.00	84.18	40.23	80.80	5.70	14.68
2	Jharkhand	34.82	22.56	17.63	35.32	124.57	146.61
3	Uttar Pradesh	27.25	32.27	39.14	40.64	32.20	27.81
4	West Bengal	6.88	14.87	13.71	17.63	12.49	24.02

Note: Expenditure includes expenditure against Central Release, State Release and unspent balances at the beginning of the year. Expenditure is as per available Financial Management Reports submitted by the States/UTs. It is updated upto 31.03.2022 and is provisional.

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